

S.R is being done without connected JHC-file

Filing no.Cr.M.P.-8469/2020

Sushil Singh@ Badal@ Sushil Kumar(Badal)  
of Jharkhand

Versus The State

Advocate for Petitioner

Sri Sheo Kumar Singh

Defects

8. Petitioner earlier moved in A.B.A-5715/19 D.D-04/09019 from the court of hon'ble Justice Mr.Anil Kumar Choudhary. Name is missing at para -2 (print out copy enclosed.)

9(i) Designation of pending court at para-3, may be corrected.